GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 3363 ANSWERED ON 16-12-2024

Financial Assistance to States under RUSA

3363. Shri Arvind Ganpat Sawant: Shri Dharmendra Yadav: Shri Shrirang Appa Chandu Barne: Smt. Bharti Pardhi:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has implemented the Rashtriya Uchchatar Shiksha Abhiyan (RUSA) in mission mode to fund the State Universities and colleges to achieve the goal of equity, access and excellence;

(b) if so, the objectives of the scheme;

(c) the details of the financial assistance provided to States/UTs under the RUSA scheme during the last three years and the current year, particularly to the States of Maharashtra, Uttar Pradesh and Madhya Pradesh;

(d) the details of the proposals submitted by the State Governments, particularly Maharashtra, Uttar Pradesh and Madhya Pradesh for improving access to higher education in unserved and under-served districts; and

(e) the extent to which the above scheme is helpful in improving equality in access to higher education for people belonging to socially deprived communities and promoting inclusion of women, minorities, SC/ST/OBCs and Divyangjan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(Dr. SUKANTA MAJUMDAR)

(a)&(b): The government has launched the third phase of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) in June 2023 in the form of Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) with an outlay of Rs. 12926.10 crore for the period 2023-24 to 2025-26 to cater to needs of educationally unserved/ underserved areas.

The scheme envisages improvement in access, equity, and excellence in State Higher Education system through support under various components, viz., Multi-Disciplinary Education and Research Universities (MERU), Grants to Strengthen Universities (GSU), Grants to Strengthen Colleges (GSC), New Model Degree Colleges (NMDC) and Gender Inclusion and Equity Initiatives (GIEI). In the first and second meetings of Project Approval Board for PM-USHA, 440 units have been approved in various States /UTs with a total amount of Rs. 5613.12 Crore under various components.

(c): Under the scheme, an amount of Rs. 908.86 Crore has been released to the States/UTs during the last three years (i.e., 2021-22 to 2023-24) and the current year, including the release

of an amount of Rs. 153.57 Crore to the States of Maharashtra, Uttar Pradesh and Madhya Pradesh.

(d): Under PM-USHA, a total of 681, 131 and 142 proposals have been received under various components from the States Maharashtra, Uttar Pradesh and Madhya Pradesh, respectively. Out of these proposals, 162 units have been approved for an amount of Rs. 2374.75 Crore for these states in the first and second meetings of Project Approval Board for PM-USHA.

(e): Under PM-USHA, priority is given to Focus Districts. The focus districts are identified by the concerned States/ UTs based on various criteria including low Gross Enrolment Ratio, Gender Parity, population proportion and enrolment proportion for females, transgenders, Scheduled Castes, Scheduled Tribes, and Other Backward Classes, Aspirational/ Border Area/ Left Wing Extremism prone district, etc.
